C.P. No. 17/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Shri Manendra Lal Gupta

V/s.

M/s. Lupin Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

Lepal Temsondekon Adv Dya for Postmo

2 Sandesh Godse

ilb. vivey papico Am

Adv. fr Dan. 4

2. P. J. Gupchup pes

R-1

4. Sunny Shah

ilb Ragini Choksi & Co

ORDER

CP 17/58,59/NCLT/MB/MAH/2016

For Orders on 6.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)